Petition No.33/MP/2016

Subject: Petition under Section 79 (1) (a) of the Electricity Act, 2003 read with CERC (Terms and Conditions of Tariff) Regulations, 2014 for relief on account of “Change in Law” affecting the Badarpur Thermal Power Station.

Petitioner: NTPC Limited

Respondents: BSES Rajdhani Power Limited and others

Petition No. 86/MP/2016

Subject: Petition seeking decommissioning and/or closure of Badarpur Thermal Power Station Stage-I.

Petitioners: BSES Yamuna Power Limited and BSES Rajdhani Power Ltd.

Respondents: Badarpur Thermal Power Station and Others

Petition No. 91/MP/2016

Subject: Petition seeking re-determination of gross station heat rate of Badarpur Thermal Power Station as provided under Regulation 36(C)(a) (ii) of the CERC (Terms and Conditions of Tariff) Regulations, 2014.

Petitioner: Tata Power Delhi Distribution Co. Ltd.

Respondents: NTPC Limited and Others

Date of hearing: 15.5.2018

Coram: Shri P.K. Pujari, Chairperson
        Shri A.K. Singhal, Member
        Shri A.S. Bakshi, Member
        Dr. M.K. Iyer, Member

Parties present: Shri Sitesh Mukherjee, Advocate, NTPC
                 Shri Deep Rao, Advocate, NTPC
                 Shri Buddy Ranganathan, Advocate, BYPL & BRPL
                 Ms. Malavika Prasad, Advocate, BRPL & BYPL
                 Shri Hasan Murtaza, Advocate, BRPL & BYPL
                 Shri Aniket Prasoon, Advocate, TPDDL
                 Shri Abhishek Kumar, Advocate, TPDDL
                 Ms. Srishti Rai, Advocate, TPDDL
                 Shri Kaushik Mandal, NTPC
Record of Proceedings

Due to paucity of time, the above mentioned petitions could not be taken up for hearing. Accordingly, the matters were adjourned.


By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)